## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 08/ 2008	TP 10/16	TP 10/16 For VRAR Ramakrishnan V The Rathna Textiles M		VRAR Ramakrishnan Vs The Rathna Textiles Mills Pvt Ltd and 5 others

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

## ORDER

Matter is listed today for clarification, also we have already heard both sides and again matter is listed for orders.

Member (T)

Member (J)